

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

Dated : This the 08<sup>th</sup> day of March 2018

Original Application No. 330/00214 of 2018

**Hon'ble Justice Dinesh Gupta, Member (J)**  
**Hon'ble Mr. Gokul Chandra Pati, Member (A)**

Deenanath Prasad, S/o Ram Raj Prajapati, presently posted as Daak Vitrak / Vahak Maroofpur, District Chandauli.

. . .Applicant

By Adv : Shri Mohan Updhayay

**V E R S U S**

1. Union of India through its Ministry of Postal, New Delhi.
2. Post Master General, Varanasi.
3. Chief Post Master General, Lucknow.
4. Sub Divisional Inspector, Post Office, District Chandauli.
5. Assistant Superintendent Post Office East Mandal Varanasi – 1.

. . .Respondents

By Adv: Sri R.N. Ojha

**O R D E R**

**By Hon'ble Justice Dinesh Gupta, Member (J)**

Heard Shri Mohan Updhayay, learned counsel for the applicant and Shri D.C. Mishra proxy counsel to Shri R.N. Ojha learned counsel for the respondents.

2. At the outset applicant's counsel submitted that the applicant would be satisfied if a direction be given to the respondent No. 2/Competent Authority to consider and dispose of his pending representation dated 24.02.2018 (Annexure A-4) within a stipulated period of time.

3. In view of the above submissions made by the applicant's counsel, we direct the respondent No. 2/Competent Authority to consider and decide the representation of the applicant dated 24.02.2018 (Annexure A-4) by passing a reasoned and speaking order within a period of one month from the date of receipt of certified copy of this order. The applicant is directed to send a copy of his representation dated 24.02.2018 (Annexure A-4) alongwith certified copy of this order. It is made clear that we have not entered into the merits of the case.

4. In view of the above, the OA is disposed of. No costs.

**(Gokul Chandra Pati)**  
Member (A)

**(Justice Dinesh Gupta)**  
Member (J)

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